

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 135 OF 2016

Dated: 10th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**M/s National Engineering Industries Ltd. Appellant (s)
Vs.
Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & Ors.Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Counsel for the Respondent (s) : Mr. Pradeep Misra and
Mr. Manoj Kr. Sharma for R-1
Mr. R.K. Mehta,
Mr. Abhishek Upadhyay and
Ms. Himanshi Andley for R.4
Mr. Ajatshatru for R-3

ORDER

Learned counsel for the respondents seek three weeks time to file reply. They may file the same on or before 31.08.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 14.09.2016 after serving copy on the other side.

List the matter on **28.09.2016.**

**(I.J. Kapoor)
Technical Member**
Ts/pr

**(Justice Ranjana P. Desai)
Chairperson**